

APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI

APTEL/REGISTRY/VACATION/2014

29/5/2014

VACATION NOTIFICATION 2014

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rule 2007 the Hon'ble Chairperson has directed that the Tribunal will be closed for Annual Summer Vacation from 1st June 2014 to 29th June 2014 (both days inclusive) and will reopen on Monday, the 30th June 2014.

The Hon'ble Chairperson has nominated the following Hon'ble Members to constitute Vacation Benches during Summer Vacation 2014, for hearing urgent matters, if any:

- (a) Hon'ble Mr. Justice M.Karpaga Vinayagam, Chairperson and Hon'ble Mr. Rakesh Nath, Technical Member.

The date of sitting for hearing urgent matters, if any, shall be decided by the respective Hon'ble Vacation Benches as and when required.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

The Registry of the Tribunal will remain open for filing daily, except on Saturdays, Sundays and other Gazetted holidays from 10.00 a.m. to 1.30 p.m.

Registrar

To:

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL